

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

239. IA/94/2024 IN C.P. (IB)/1102(MB)2023

IN THE MATTER OF

The Indian Performing Right Society Limited

Vs

Novi Digital Entertainment Private Limited

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 13.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

SHRI. SANJIV DUTT
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since it is the Special Bench today which started at 2.30 P.M., the matter did not come up for hearing. Adjourned to **15.03.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)